

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP/724/IB/2018
NAME OF PETITIONER : Sanghvi Movers Ltd
NAME OF RESPONDENT : Tech Sharp Engineers Pvt Ltd
SECTION : Sec 9 of IBC 2016

ORDER

The Petitioner is represented by Mr. N. Sivarathnam, Advocate through video conferencing platform states that the matter is pending before the Hon'ble Supreme Court of India.

Hence, this matter is adjourned to **14.09.2021** for further hearing.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**